

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.10.2022 (THURSDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
2.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.  <b>With</b>	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
3.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Shreya Singh	Pratibhanu Kharola- R1 Himanshu Satija-R4
4.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.  <b>With</b>	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal- R1 Vikram Hegde-R2
5.	Comp. App. (AT) (Ins) No. 847 of 2021	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.  <b>With</b>	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
6.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.  <b>With</b>	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4

7.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2
8.	Comp. App. (AT) (Ins) No. 1113 of 2020 & I.A. No. 443 of 2022	Madhya Pradesh Paschim Kshetra Vidyut Vitaran Co. Ltd. Vs. Jagdish Kumar & Anr.	Manu Aggarwal	Mrinali Prasad-R1
9.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.  <b>With</b>	Abhishek Anand	Aditi Sinha Sanjay Kr. Visen-R1 Piyush Singh-R1-3 Harsh Sinha Abhishek Sharma-R4 Asmita Dwivedi-R5-7
10.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia Sanjay Kr. Visen	Abhishek Anand Samridh Bindal-R1 Abhishek Sharma-R2 Asmita Dwivedi R-3,4 & 5
11.	Comp. App. (AT) (Ins) No. 395 of 2022	SHAARC Projects Ltd. Vs. Ashish Chhawchharia Resolution Professional of Essar Power MP Ltd. & Anr.  <b>With</b>	Kairav Tnvedi	Hancy Priya Maini
12.	Comp. App. (AT) (Ins) No. 1083 of 2021	Balaji Minerals & Ors. Vs. Essar Power M. P. Ltd. (Through Professional) & Ors.  <b>With</b>	Aditya Parolia	Misha Vishnu Shriram-R1 Ruby S. Ahuja Sandeep Singhvi-R2 Siddhant Kant-R3
13.	Comp. App. (AT) (Ins) No. 19 of 2022	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Geetanjali Shahi	Aditya V Singh Vishnu Shriram-R1 Ruby S. Ahuja Hancy Maini Vishal Genhrana
14.	Comp. App. (AT) (Ins) No. 25 of 2022	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia Resolution Professional, Essar Power MP Ltd. & Ors.	Shubham Arya	Aditya V Singh Ashwaj Ranaiah-R1 Siddhant Kant-R2 Ruby Singh Ahuja Hancy Maini Garima Singh-R2

After the above  
After rising of Court – III assembled at 10:30 AM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>15.</b>	Comp. App. (AT) (Ins) No. 477 of 2020  <b>(PH)</b>	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese- R2
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02:00 PM  
After rising of the Court of Chairperson

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)**

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No. 37 of 2021  <b>(PH)</b>	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**